

**20-Point Programme**

4040. SHRI RAMSINGHBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that Gujarat Government have achieved and came in fore front in achieving the targets in implementing the various items of 20-Point Programme since its inception to 31st July, 1987 and in comparison to other States;

(b) if so, the reaction of Government thereto and to what extent the achievement have been made so far; and

(c) what is the investment of Gujarat Government and that too as the Centre during 1982 to 1987 in each item?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM):

(a) Based on the accepted system or ranking the ranks obtained by Gujarat from 1982-83 to 1987-88 (April-June, 1987) in the implementation of the 20-Point Programme is given below:—

Year	Rank
1982-83	5
1983-84	7
1984-85	4
1985-86	5
1986-87	11
1987-88 (April-june '87)	6

The Progress Report for the month of July, 1987 was not received in time from Gujarat.

(b) Statement-I giving the performance of Gujarat for different items (in percentage terms) under the 20-Point Programme from 1982-83 to 1986-87 is attached. [See Appendix CPLIII, Annexure No. 156] Statement II giving the performance of Gujarat during April-June, 1987 under the 20-Point Programme-1986 (TPP-1986) is also attached (See below). From time to time letters are addressed to Chief Ministers and Chief Secretaries after the issue of the Monthly Progress Reports bringing to their attention the poor performance points/items and requesting them to take necessary steps to fulfil the targets.

(c) The outlays for 20-Point Programme are not fixed separately and specifically. These are derived from the relevant Plan heads. Statement-III showing the estimated State Plan outlays from 1982-83 to 1986-87 under different items of the 20-Point Programme as also the outlays in respect of Centrally Sponsored Schemes (Integrated Rural Development Programme, National Rural Employment Programme, Rural Landless Employment Guarantee Programme, Bonded Labour Rehabilitation and Sterilisation) in Gujarat is attached. [See Appendix CXL III-Annexure No. 157] The share of Central assistance in respect of the other items of the 20-Point Programme which form part of the State Plan, is not separately worked out, as Central assistance is given in the form of Block Loans and Grants.

## Statement-II

*Percentage achievement in respect of—items under the 20-Point Programme—1986 included in Monthly Progress Report (April—June, 1987) in Gujarat State.*

Point	Item No.	Percentage Achievement
1.	(i) I.R.N.P.	74
	(ii) N.R.E.P.	115
	(iii) R.L.E.G.P.	192
	(iv) Small Scale Industry units	98
7.	<i>Clean Drinking water :</i>	
	(i) Villages Covered	74
8.	<i>Health for All :</i>	
	(i) Immunisation of Children	70
9.	<i>Two Child Norm :</i>	
	(i) Sterilisation	45
	(ii) Equivalence of Sterilisation	66
	(iii) I.C.D.S. Blocs operational (cumulative)	135
	(iv) Anganwadies (cumulative)	104
11.	<i>Justice to Scheduled Castes and Scheduled Tribes:</i>	
	(i) S.C. Families Assisted	86
	(ii) S.T. Families Assisted	87
14.	<i>Housing for the People</i>	
	(i) Provision of House Sites	98
	(ii) Construction Assistance	43
	(iii) Indira Awaas Yojana for SC/STs	91
	(iv) E.W.S. Houses	21
	(iv) L.I.G. Houses	141
15.	<i>Improvement of Slums :</i>	
	Slum Population covered with Seven Basic Amenities	107
16.	<i>New Strategy for Forestry :</i>	
	Tree Plantation	135
18.	<i>Concern for the Consumer :</i>	
	Fair Price Shops Opened	126
19.	<i>Energy for the Villages :</i>	
	(i) Villages Electrified	229
	(ii) Pumpsets Energised	152
	(iii) Improved Chullah	35
	(iv) Biogas Plants	222